NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 0.2-62-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 57/16

PETITION NUMBER

: TP 99/17

NAME OF THE PETITIONER (S)

: AXIS BANK LTD.

NAME OF THE RESPONDENT (S)

GLOBAL FINSOL PUT. LTD.

UNDER SECTION

u33(e), (5)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for Petitioner is present. He has filed withdrawal memo.

Heard counsel for the petition. For consideration, posted to 06.02.2017.

MEMBER (J)

MEMBER (T)